

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 10/08/2016

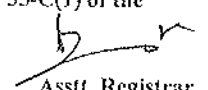
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70638/2016-EX[DB] dated 28/03/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


 Asstt. Registrar

Application	Appeal	Name and Address of Appellant
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1	E/MISC/237/2011 E/2938/2006	CCE ALLAHABAD 38, M.G. MARG, CIVIL LINES, ALLAHABAD
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Name and Address of
Respondent

2		INDIAN POTASH LTD. UNIT KHADDA, DISTT- KUSHINAGAR (UP),
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Copy To

3 Advocate(s) / Consultant(s):

BIPIN GARG
B-1/1289, A - VASANT KUNJ,
NEW DELHI

4 Additional Party's Name & Address :

5 Bar Association, CESTAT, Allahabad

6 Director Publications, Customs, Excise. I.P. Estate, Delhi

7 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

8 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

9 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

10 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

11 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

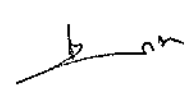
12 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

13 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

14 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

15 M/S Knowledge Processing Pvt. Ltd. (taximanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032

16 C.D.R. 17 Office Copy 18 Guard File


 Asstt. Registrar

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD**

Single Member Bench

Appeal No. E/2938/2006(SM)

[Arising out of Order-in-Appeal No. 41-CE/ALLD/2006 dated 07/4/2006 passed by Commissioner (Appeals) Central Excise, Allahabad (U.P.)]

For approval and signature:

Hon'ble Shri Anil Choudhary, Judicial Member

1.	Whether Press Reporter may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?	
2.	Whether it would be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	
3.	Whether their Lordships wish to see the fair copy of the order?	
4.	Whether order is to be circulated to the Department Authorities?	

C.C.E. Allahabad

Appellant

Vs.

Indian Potash Ltd.

Respondent

Appearance:

Present for the Appellant: Shri D.K. Deb (Asstt. Commissioner) A.R.
Present for the Respondent: By Written Submission

Coram: Hon'ble Shri Anil Choudhary, Judicial Member

Date of Hearing/Decision: 28/03/2016

Final ORDER NO. 70638/20

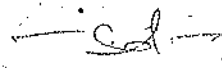
Per: Anil Choudhary



The appeal is dismissed without entering into merits, in view of

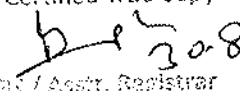
CBEC instructions dated 17.12.2015 read with instruction dated 021.01.2016.

(Dictated in the open court)


(ANIL CHOUDHARY)
MEMBER (JUDICIAL)

(K. Gupta)

प्रमाणित प्रति / Certified True Copy


सहायक पंजीयन / Asst. Registrar
रजिस्ट्रार, एन. सी. मार्ग, अलीगढ़ जिला
अपील अधिकारी (N.C.B.E.C.)
38, एन. सी. मार्ग, अलीगढ़-201001
38, M. G. MARG, ALIYALAD-211001

